

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION


No. 802 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 12 January, 2024

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1.	Shri Shivendra Kumar Tekam, J.M.F.C., Dhamtari	Dhamtari	Dhamtari
2.	Ms. Manisha Thakur, J.M.F.C., Dhamtari	Dhamtari	

BY ORDER OF THE HIGH COURT



(Arvind Kumar Verma)
Registrar General
12.01.2024

Endt. No. 803 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 12 January, 2024

- 1) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
- 3) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, **Dhamtari** *for information and necessary action.*
- 5) The Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) The all Additional Registrar, High Court of Chhattisgarh, Bilaspur, *for information*
- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*

- 8) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 9) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 10) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 11) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 12) (1) Shri Shivendra Kumar Tekam, J.M.F.C., Dhamtari and (2) Ms. Manisha Thakur, J.M.F.C., Dhamtari *for information & necessary action.*
- 13) The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
- 14) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
- 15) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


(Arvind Kumar Verma)
Registrar General
12.01.2024